

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
RAJYA SABHA
UNSTARRED QUESTION NO. 1965
TO BE ANSWERED ON 21ST MARCH, 2022

PRIVATE PARTICIPATION IN DEFENCE INDUSTRY

1965. SHRI TIRUCHI SIVA:

Will the Minister of Defence be pleased to state:

- (a) the number of private companies till date which have been issued with licenses for defence industry production;
- (b) the details of the companies who have thus far started production;
- (c) whether there exists a mechanism to ensure quality standards in product development and testing in private participation;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Defence Industry sector, which was hitherto reserved for the public sector, was opened up to 100% for Indian private sector participation in May, 2001. So far, Government has issued a total of 568 Defence Industrial Licenses to 351 companies. Out of these, a total of 113 companies covering 170 Defence Industrial Licenses have conveyed commencement of production.

(c) to (e): As per the condition stipulated in the License, the Defence Industry is required to provide the standards and testing procedures for equipment to be produced to the Government nominated Quality Assurance Agency. The nominated Quality Assurance Agency inspects the finished products and conducts surveillance and audit of the quality assurance procedures.
